

STATEMENT

Number of temporary employees in the Department of Communications including its attached and subordinate offices but excluding the Posts and Telegraphs Department.

	Number of temporary employees as on 31-12-1962.			Number out of col- umn (3) who were made permanent by the end of year 1963
	Purely tempo- rary	Quasi- perma- nent	Total	
	1	2	3	4
Class I	3	2	5	..
Class II (Gazetted)	1	1	..
Class II (Non-Gazetted)	33	6	39	..
Class III	211	88	299	31
Class IV	149	57	206	5

नेफा और नागालैंड में सैनिकों को
दो गई सामग्री

६८८. श्री विमलकुमार मधालालजी
चौरङिया : क्या प्रतिरक्षा मंत्री यह बताने
की कृपा करेंगे कि :

(क) नेफा और नागालैंड में सैनिकों
को घटिया किस्म की सामग्री दिये जाने के
सम्बन्ध में जो जांच की गई थी उसका क्या
परिणाम निकला , और

(ख) इस मामले में क्या कार्यवाही
की गई ?

†[SUPPLY OF MATERIAL TO SOLDIERS IN
N.E.F.A. AND NAGALAND

688 SHRI V M CHORDIA: Will
the Minister of DEFENCE be pleased
to state:

(a) the outcome of the enquiry
made regarding supply of inferior
quality of material to the soldiers in
NEFA and Nagaland; and

(b) the action taken in the mat-
ter?]

प्रतिरक्षा मंत्री (श्री वाई० बी० चव्हाण):

(क) उत्तर-पूर्व सीमा एजेसी और नागालैंड
में मेना के सेविवर्ग को दिए गए प्रदायों के
बारे में कोई जांच नहीं हुई है ।

(ख) प्रश्न नहीं उठता ।

†[THE MINISTER OF DEFENCE
(SHRI Y B. CHAVAN): (a) There has
been no enquiry in respect of supplies
made to Army personnel in NEFA
and Nagaland.

(b) Does not arise.]

UNEMPLOYMENT OF ADULTS

689 { SHRI D. L. SEN GUPTA:
SHRI LOKANATH MISRA:

Will the Minister of LABOUR AND
EMPLOYMENT be pleased to state:

(a) the number of adult unemploy-
ed so far registered in each State;

(b) the number out of them who
are scientists, engineers and medical
practitioners; and

(c) how many of them have got
registered for unskilled jobs?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJIVAYYA): (a) to (c)

State/Union Territory	Total number of all applicants on the Live Register of the Employment Exchanges as on 30-6-64	Number of applicants included in Col. (3) registered as :—			
		Scientists	Engineers	Medical Practitioners	Unskilled workers
1. Andhra Pradesh	1,38,328	35	1,709	241	5,220
2. Assam	47,430	6	69	17	3,865
3. Bihar	1,58,054	26	645	72	13,173
4. Delhi	96,561	76	1,048	288	9,222
5. Goa	3,772	*	*	*	*
6. Gujarat	73,865	40	391	24	2,657
7. Himachal Pradesh	7,889	—	18	3	515
8. Jammu & Kashmir	5,367	13	41	—	1,907
9. Kerala	1,51,927	72	1,939	102	9,060
10. Madhya Pradesh	1,50,605	34	624	73	11,459
11. Madras	2,06,904	10	852	66	8,371
12. Maharashtra	2,53,563	170	1,087	107	17,359
13. Manipur	6,653	—	6	—	37
14. Mysore	1,13,830	70	2,322	82	14,612
15. Orissa	81,718	11	266	55	22,390
16. Pondicherry	2,731	—	17	1	5
17. Punjab	94,728	13	338	68	16,186
18. Rajasthan	64,758	6	262	155	2,467
19. Tribura	7,085	—	—	—	73
20. Uttar Pradesh	3,87,728	111	420	155	32,472
21. West Bengal	4,88,787	208	1,525	142	20,875
ALL INDIA TOTAL	25,42,283	901	13,579	1,651	1,91,925

MINIMUM WAGES FIXED BY INDUSTRIAL TRIBUNAL

690. { SHRI D. L. SEN GUPTA:
SHRI LOKANATH MISRA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state the lowest and highest amount of minimum wage so far fixed by any Industrial Tribunal for an unskilled worker in India?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI D. SANJIVAYYA): The information is not available. The time and labour involved in collecting the information will not be commensurate with the objects in view.

*Occupational break-up of applicants on the Live Register in Goa is not available.

BHARAT ELECTRONICS LTD.

691. SHRI N. SRI RAMA REDDY: Will the Minister of DEFENCE be pleased to state:

(a) how many times there were 'Tool Down' strikes in the Bharat Electronics Limited, Bangalore during the last two years;

(b) whether these strikes were legal; and

(c) if the answer to part (b) above be in the negative, what action was taken in this connection?

THE MINISTER OF DEFENCE PRODUCTION (SHRI A. M. THOMAS):

(a) Eleven (since 25.9.63).